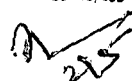
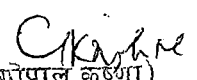


Date of Order	Order
	2/5/95 Mr. N.S. Solanki, Counsel for the Applicant Register Put up in Court for admission on 08-5-95...  REGISTRAR C.A.T. JODHPUR <u>8.5-95</u> Present: Mr. N.S. Solanki, counsel for applicant. Heard. <u>ORDER</u> 2. During the course of arguments the learned counsel for the applicant sought permission to withdraw the OA. Permission to withdraw the same is granted. OA stands dismissed as having been withdrawn.  (उषा सेन) (Usha Sen) प्रशा. सदस्या Adm. Member.  (गोपाल कृष्णा) (Gopal Krishna) उपाध्यक्ष Vice Chairman

Received
18/5